

Name of the Corporate Debtor: RMD Hotels & Resorts Private Limited
Date of commencement of CIRP : 21-08-2026
List of creditors as on : 15-09-2026

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable					
1	Employees Provident fund Organisation	Ministry of Labour & Employment, Govt. of India	08-09-2026	1,70,615.00	36,801.00	Unsecured	No	0	0	0	0	1,33,814.00	The amount of Interest under Section 7Q and Damages under Section 14B of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 claimed were disallowed as the amount was quantified after commencement of CIRP.
2	Employees State Insurance Corporation	Ministry of Labour & Employment, Govt. of India	03-09-2026	1,70,510.00	0	Unsecured	No	0	0	0	0	1,70,510.00	
	Total			3,41,125.00	36,801.00							3,04,324.00	